

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 83 OF 2017&**  
**IA NOS. 704 & 705 OF 2016**

**Dated: 24<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**U.P. Ceramics and Potteries Ltd. ...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for Appellant(s) : None

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R.1

Ms. Megha Karnwal  
Mr. Ajatshatru for R-2 to R-4

**ORDER**

None for the Appellant.

List the matter on **11.10.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)**  
**Technical Member**  
Ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**